

Central Warehousing Corporation also does not have any warehouse in districts of Ratnagiri and Sindhudurg in Maharashtra for storage of foodgrains. However, foodgrains requirement of every district of the State is met from nearby owned/hired depots of FCI. CWC plans to construct a warehouse each at Kudal and Chiplun in the district of Sindhudurg and Ratnagiri respectively in Maharashtra.

### Sugar Mills

3405. SHRI S.M. LALJAN BASHA : Will the Minister of FOOD be pleased to state :

(a) whether the Bureau of Industrial Costs and Prices has recommended that the incentives given by the Government for setting up new Sugar Mills be reduced drastically;

(b) if so, the reaction of the Government thereto;

(c) whether these recommendations would have any impact on the sugar availability in the Country; and

(d) if so, the details thereof?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) to (d). Ministry of Food has recently received a Report on Sugar Incentive Scheme from the Bureau of Industrial Costs and Prices (BICP) for grant of incentives for new and expansion projects licensed to be licensed during the period from 01.04.1994 to 31.3.1997. The Report is under examination.

### Substandard Rice

3406. SHRI V.S. VIJAYARAGHAVAN :

SHRI MULLAPAPLLY RAMCHANDRAN :

Will the Minister of FOOD be pleased to state :

(a) whether some bags of two years old rice are lying in the Godowns of the Food Corporation of India in Kerala;

(b) if so, the details thereof;

(c) whether the Food Corporation of India is compelling the Government of Kerala to lift these poor quality Rice; and

(d) if so, the reasons therefor and the action taken by the Government in this regard?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) Yes, Sir. Two years' old Rice stocks are available in Food Corporation of India depots in Kerala.

(b) The following quantity of two years old rice stocks are available in nine depots of Kerala as on 30th November, 1995.

(i) Parboiled rice	:	23955 Metric Tonne
(ii) Raw Rice	:	11758 Metric Tonne
<b>Total</b>	:	<b>35713 Metric Tonne</b>

(c) No, Sir. Stocks whether old or new but conforming to specifications are released to Public Distribution System only after the same are approved by the State Civil Supplies Authorities.

(d) Does not arise in view of (c).

### Testing Agency

3407. SHRI RAM NIHOR RAI : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether the Government supply old stock of foodgrains to the public through Public Distribution System;

(b) if so, the details thereof;

(c) whether the Government have any agency to certify that these foodgrains are suitable for the human consumption; and

(d) if so, the name of the Agency?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (DEPARTMENT OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION) (SHRI VENOD SHARMA) : (a) and (b). Only stocks conforming to the prescribed quality standards are issued to the nominees of the State Government for distribution through Public Distribution System. The Food Corporation of India has been instructed to ensure that Stocks issued, whether old or new, conform to Prevention of Food Adulteration Act specifications and are free from insect infestation.

(c) and (d). The quality of foodgrains is checked by the concerned State Government officers on their representatives prior to the issue of the foodgrains.

### Shifting Headquarters of National Institute of Sports

3408. SHRIMATI CHANDRA PRABHA URS : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether there is any proposal to shift the headquarter of National Institute of Sports from Patiala to Bangalore; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : (a) No, Sir.

(b) Does not arise.